

RURAL  
DEVELOPMENT

69 WP - ZAKIR YASH PAL RATHORE 28-01-  
19308/2020 - 2951/1996 2021  
(O)

Vs. THE STATE OF MADHYA PRADESH  
ADVOCATE  
GENERAL

70 WP - YUSUF @ BHEDA MANISH YADAV - 28-01-  
20668/2020 193/2009 2021  
(O)

Vs. NAGAR PALIKA  
PARISHAD

**FOR DELIVERY OF JUDGEMENT**

501 MCRC - NALIN YADAV SHWETA MEWADA - 28-01-  
2213/2021 1983/2016 2021

(439) (I<sup>st</sup> Bail)

Vs. STATE OF M.P.  
ADVOCATE  
GENERAL

501.1 MCRC - MUNNAWAR SHWETA MEWADA - 28-01-  
2206/2021 FARUQUI 1983/2016 2021

(439) (I<sup>st</sup> Bail)

Vs. STATE OF M.P.  
ADVOCATE  
GENERAL

**PHYSICAL HEARING**

801 WP - MANJULATA GIRISH DESAI - 28-01-  
13366/2020 456/1970 2021  
(S)

Vs. STATE OF M.P.  
THROUGH  
DEPARTMENT OF  
ADVOCATE  
GENERAL